

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 632 of 2020

IN THE MATTER OF:

Aparna Enterprise Ltd.

... Appellant

Versus

SJR Prime Corporation Pvt. Ltd.

...Respondent

Present:

**For Appellant : Mr. Virendra Gnada, Senior Advocate with
Mr. Vipul Ganda, Advocate**

O R D E R
(Through Virtual Mode)

28.07.2020 Let notice be issued on the Respondent. Appellant to provide mobile Nos./ *e-mail* address of the Respondent. Notice be issued through *e-mail* or any other available mode. Requisites along with process fee be filed within three days.

List the matter 'for Admission (After Notice)' on **28th August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/